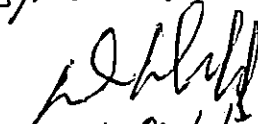


# C. A. T. Bench, JAIPUR.

| Date of Order                                                    | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
|------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>12.7.93</p> <p>Rejoinder filed on 12/7/93.</p> <p>24/7</p>    | <p>Sh. M. K. Shah, Counsel for the petitioner<br/>Mr. U. D. Sharma, Counsel for the respondents.</p> <p>Mr. Sharma submits that necessary steps for the payment of due salary are being taken as per rules. He prays for 10 days' time. Prayer is accepted.</p> <p>Put up on 20.7.93.</p> <div style="display: flex; justify-content: space-around;"> <div data-bbox="405 911 710 1089"> <p><br/>(O. P. Sharma)<br/>Administrative Member</p> </div> <div data-bbox="846 911 1134 1079"> <p><br/>(D. L. Mehta)<br/>Vice-Chairman</p> </div> </div>                                                                                                                                                                                                                                                                                                      |
| <p>28.7.93</p> <p>Rejoinder filed on 28/7/93.</p> <p>28/7/93</p> | <p>Mr. M. K. Shah - Counsel for petitioner<br/>Mr. U. D. Sharma - Counsel for respondents</p> <p>The learned Counsel for the petitioner submits that his client is going tomorrow and he is on casual leave. Mr. Sharma submits that the payment has already been drawn and it is lying in <sup>the</sup> Bikaner Office and he can collect the same. The applicant is directed to collect the same from Bikaner Office. In case the payment is not paid within one week or sent it by Money order by deducting the expenses, necessary orders will be passed. The M.P. stands disposed of.</p> <div style="display: flex; justify-content: space-around;"> <div data-bbox="396 1971 707 2183"> <p><br/>(P. P. Srivastava)<br/>Member (A)</p> </div> <div data-bbox="1034 1946 1300 2143"> <p><br/>(D. L. Mehta)<br/>Vice Chairman</p> </div> </div> |